

**Aralam State farm at Cannanore  
(Kerala)**

3001. SHRI M. RAMACHANDRAN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the particulars of aid obtained from U.S.S.R. to set up the Aralam State farm at Cannanore in Kerala;

(b) whether it is a fact that one of the main causes for loss and poor output of the farm is the frequent changes in management personnel and their varied ideas about plantations/cultivation; and

(c) whether Government propose to set up of an Advisory Committee consisting of people's representatives, experts in agriculture, trade union members etc. for efficient functioning of the farm ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Gift Agricultural Machinery and Spare parts worth Rs. 23.99 lakhs (CIF Value) was received from the Government of USSR for Central State Farm, Aralam, District : Cannanore (Kerala).

(b) No, Sir.

(c) State Farms Corporation of India has already set up an Advisory Committees based on certain uniform policy and pattern for all the Farms, including Cannanore. The Advisory Committees consist of Agriculture Production Commissioner of the State, Director of Agriculture, Chief Engineer, Labour Commissioner, representative from Electricity Board, Scientists from Research Institutes like Central Plantation Crops Research Institute, Central Tuber Crop Institute, Rubber Board, Coconut Board, Directorate of Cashewnut Development etc. All policy matters and progress of the farms are discussed at the Advisory Committee meetings.

Besides, a Farm Development Council is functioning at Cannanore Farm in which trade unions are also represented. No other Advisory Committee is proposed to be set up in the circumstances.

**Working of Censor Board**

3002. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the working of the Censor Board is far from satisfactory and films of poor quality get by ;

(b) if so, the action Government propose to take in the matter ;

(c) whether there is any proposal to exhibit films in Hindi and foreign languages over Doordarshan having 'A' Certificate ; and

(d) if so, details thereof and from when ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b) No, Sir. All films are examined by the Central Board of Film Certification in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder. A copy of the guidelines is laid on the Table of the House (*Placed in Library see No LT 1348 185*). The members of the Board and its advisory panels and examining officers are directed time and again to strictly adhere to the guidelines while examining films. Whenever any violation of the guidelines in certified films comes to the notice of the Government, necessary corrective action is taken.

(c) and (d) It has been decided to telecast feature films with 'A' certificate in all languages over Doordarshan only after removing those portions which are not suitable for family viewing.

**Unhygienic Conditions of Government  
Quarters at Aram Bagh**

3003. SHRI OWAIS : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware that residents of type C quarters at Aram Bagh are feeling insecure for the last two years due